

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-504**  
IB-165/ND/2023  
IA-4379/2023

**IN THE MATTER OF:**

Aaryavrat India Ltd.

**....Applicant**

**Vs.**

E-Store India A Venture of Axis E-Corp Solution Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 9 IBC

**Order delivered on 10.11.2023**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent : Parvez Alam Khan, Adv

**ORDER**

Ld. Counsel for the Applicant/Corporate Debtor is present. Ld. Counsel, Mr. Srinivasan appears on behalf of the Operational Creditor is also present. Ld. Counsel for the Applicant seeks time to seek instructions from their client in respect of this application. Time prayed for is granted. List this matter on **11.12.2023.**

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**